NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/14	TP 6/17	Hearing	433(e)/ 433(f)	Vishwas Concrete Pvt. Ltd. Vs Uttam Sagar Development & Construction Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE,

Koishna poatap Strg. Hob- 903675 1218

Petitioner)

Counsel for petitioner is present. Counsel for petitioner is directed to serve copy of Form-5 on the counsel for R-5. Registry has raised some objections over Form-5 filed by the petitioner.

Counsel for petitioner is directed to comply those objections.

List it on 21.09.2017.

MEMBER (J)

MEMBER (T)